

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:334
ANSWERED ON:23.02.2011
NUCLEAR AGREEMENT
Kataria Shri Lal Chand

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) whether any nuclear agreement for peaceful use of nuclear energy has been signed between India and France during the recent visit of the President of France;
- (b) if so, the details thereof; and
- (c) the locations and the time by which the proposed nuclear power reactors are likely to be set up under the said agreement?

Answer

THE MINISTER OF STATE FOR PARLIAMENTARY AFFAIRS, PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PMO (SHRI V. NARAYANASAMY) :

(a) Yes, Sir.

(b) Pursuant to the Inter-Governmental Agreement (IGA) on co-operation for peaceful uses of nuclear energy signed between India and France on 30th September, 2008 and the Memorandum of Understanding (MoU) signed between Nuclear Power Corporation of India Limited (NPCIL) and Areva, France on 4th February, 2009, a General Framework Agreement (GFA) and an Early Works Agreement (EWA) were signed on 6th December, 2010 between NPCIL and Areva. The GFA covers the installation of initial set of 2x1650 MW EPR nuclear power reactors including, scope of work, division of responsibility, design, material, technology and services and life time fuel supplies, the EWA covers preliminary works related to design, engineering and regulatory aspects.

(c) The nuclear power reactors will be set up at Jaitapur in Maharashtra. The schedules will be finalized as a part of the techno-commercial agreement, currently under discussion.